

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 11

C.P. (IB)/364(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 01.02.2024

NAME OF THE PARTIES: COGO FREIGHT PRIVATE LIMITED V/S
STRIDES PHARMA SCIENCE LIMITED

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Nausher Kohli, Advocate i/b MZM Legal LLP appeared for the Petitioner.
2. Mr. Amiy Kumar, Advocate i/b King Stubb & Kasiva appeared for the Corporate Debtor.
3. Learned Counsel for the Corporate Debtor informs that arguing Counsel is not available today and seeks adjournment.
4. List this matter on **14.02.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna